

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

CA 36/2016 CA 37/2016 CA 38/2016 CA 39/2016 In TCP 13/2012

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.02.2024

NAME OF THE PARTIES: **SHRI. RAJINDER K MALHOTR**

Section 397-398 of the Companies Act, 2013

ORDER

1. Learned Counsel for the Petitioner seeks more time to bring on record legal heirs. Final opportunity granted to the Petitioner, failing which matter shall be dismissed for want of prosecution.
2. List this matter on **01.03.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna